

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 1

CP (IB) No. 89/Chd/Pb/2024

IN THE MATTER OF:-

Ashish Mohan Gupta (PG)

...Petitioner

Under Section: 94, IBC 2016

Order delivered on 17.04.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Ms. Preeti Yadav, proxy counsel

**For the Union Bank
of India** : Mr. Kamal Satija, Advocate

ORDER

In view of the Resolution of the Bar dated 16.04.2024, the Members of the Bar have abstained from Court work today. Therefore, the present petition is adjourned to 01.05.2024, in the supplementary list.

Sd/-

**(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)**

Tanvi

Sd/-

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**